

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT 1)
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,
NATIONAL COMPANY LAW TRIBUNAL HELD ON 05.01.2021
at 02.15 P.M. THROUGH VIDEO CONFERENCING.

**PRESENT : SHRI R. VARADHARAJAN MEMBER – JUDICIAL
SHRI ANIL KUMAR B. MEMBER - TECHNICAL**

APPLICATION NUMBER : MA/602/2019

PETITION NUMBER : CP/1385/2018

NAME OF THE PETITIONER(S) : Revathi Raghunathan (RP) (Gokula Kannan Chit
Fund Ltd)

NAME OF THE RESPONDENT(S) : P.Sakthivel

UNDER SECTION : Sec.66 of IBC, 2016

ORDER

Learned Counsel for RP Mr. Manivannan though audible not visible through video conferencing platform and in relation to R1 to R4 are being represented by Mr. Sridharan, Advocate are present through video conferencing platform.

Learned Counsel for Respondent represents that the counter of R1 has been filed and that the same will be adopted by R2, R3 and R4 and to this effect an Adoption Memo will be filed before this Tribunal. In relation to the typed set of documents, Learned Counsel for the R1 to R4 represents that the same will also be filed. The same shall be filed within a period of 10 days from today. Let a copy of the typed set be made available in advance to the Learned RP.

Post this matter for enquiry on **08.02.2021**.

-SD-

(ANIL KUMAR B)
MEMBER (TECHNICAL)

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-SD-

(R.VARADHARAJAN)
MEMBER (JUDICIAL)